GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO.1686 TO BE ANSWERED ON 16.12.2022

SCHEMES FOR CHILDREN ORPHANED DUE TO COVID-19

1686. SHRI KUNWAR DANISH ALI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- a. the schemes being run by the Government for the children orphaned by Corona pandemic;
- b. the number of children benefitted from this scheme till date;
- c. whether the Government has constituted any Committee for its monitoring; and
- d. if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) to (d): PM CARES for Children scheme supports the children who have lost both parents or surviving parent or legal guardian or adoptive parents due to COVID-19 pandemic. All such children are children in need of care and protection as per The Juvenile Justice (Care and Protection of Children) Act, 2015 (JJ Act, 2015). The objective of the Scheme is to ensure comprehensive care and protection of Children in a sustained manner, and enable their well being through health insurance, empower them through education and equip them for self-sufficient existence with financial support till 23 years of age. The scheme is accessible through an online portal i.e. pmcaresforchildren.in. Benefits have been provided to 4345 eligible children under the Scheme.

The JJ Act, 2015 has empowered the Child Welfare Committee (CWC) to decide on matters relating to children in need of care and protection in the best interest of child. Under Section 27 of JJ Act, 2015, the State Government shall constitute one or more Child Welfare Committees for every district, for exercising the powers and to discharge the duties in relation to children in need of care and protection under the Act. Accordingly, all children covered under PM CARES for Children scheme are monitored by CWC to ensure that all the benefits due to them under the scheme are provided to them.
